CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00073/2019

IN

ORIGINAL APPLICATION Nos.170/01738-39/2015

DATED THIS THE 8th DAY OF NOVEMBER 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1.Shri H.M.Shivaboraiah S/o.Shri Muniyappa Aged about 57 years Working as Education Officer Dattopant Thengadi National Board for Workers' Education and Development Ministry of Labour and Employment, Govt. of India Office of the Regional Director, Near Central Excise Staff Quarters, Capitanio, Kankanady, Mangaluru-575 002.

2.Shri.M.R.Deshpandye
S/o Late Venkat Rao
Aged about 46 years
Working as Education Officer
Central Board for Workers' Education
Ministry of Labour and Employment, Govt. of India
Office at No.48, 1st Floor
Karmik Kalyan Bhavan
Mathikere Main Road
Yashavanthpur, Bangalore-560 022.

Residing at No.402, Bilad Dynasty Behind Bethasda Church Kengeri Upanagara Bengaluru-560 060.

...Petitioners

(By Advocate Shri K.Ananda)

Vs.

1.Sri Hiranmaya J Pandya, The Chairman Central Board of Workers' Education Room No.21, Jamnagar House Man Singh Road New Delhi-110011.

2.Sri Harsh Vista, The Director Central Board of Workers' Education North Ambazari Road Near V.N.I.T.Gate Nagpur-440033.

3.Sri.Heeralal Samariya, The Secretary Ministry of Labour & Employment Shramashakthi Bhavan New Delhi-110011

...Respondents

(By Shri VN.Holla, Sr. Panel Counsel for)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. W.P.No.50595/2019 (S-CAT) had been filed against our order. Therefore, with liberty, Contempt Petition is dismissed.
 Notices are discharged. No order as to costs.

(CV. SANKAR) MEMBER (A) (DR. K.B. SURESH) MEMBER (J)